GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 1153 TO BE ANSWERED ON 28.06.2019

Diversion of Forest Land

1153. SHRI JAYADEV GALLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of each of the proposals sent to the Union Government by the State Government of Andhra Pradesh for diversion of forest land for infrastructure projects in the new capital of Amaravati;
- (b) the status of each of the above proposals and the reasons for pendency of the same; and
- (c) whether there has been a long delay in clearance of the said proposals by the Forest Advisory Committee, if so, the details thereof and the corrective steps taken with regard to proposals from the States of Andhra Pradesh and Telangana?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (c) The details of eachproposal received from Government of Andhra Pradesh for infrastructure projects in the new capital of Amaravati and status thereof is annexed. The Ministry of Environment, Forest and Climate Change had received a total of 10 proposals from the State Government of Andhra Pradesh for seeking prior approval under Section-2 of Forest (Conservation) Act, 1980 for infrastructure projects in the new capital of Amaravati. Out of these 10 proposals one proposal has been accorded Stage-I/(in-principle) approval, two proposals have been rejected and for the remaining seven proposals, State Government has been directed to submit revised proposals minimising diversion of forest land and providing justification for such diversion.

Annexure

Annexure referred in the answer to Lok Sabha Unstarred Question no. 1153 by SHRI JAYADEV GALLA due for answer on 28.06.2019 regarding "Diversion of Forest Land".

Sl. No	Name of the proposal	Status of the Proposal
1.	Diversion of 2087.09 Ha (Tadepalli 251.77 Ha as this area falls in the proposed capital city and Venkatayapalem RF 1835.32 ha for establishment of Armed Forces Training institute and facilities such as State Police establishments, Greyhounds, Water Survivial Training facility, Military Station, Central Prision, Railway Academy, CRPF etc. for security reasons) of forest lands in Krishna & Guntur Divisions & Districts of Andhra Pradesh for establishment of Andhra Pradesh Capital in Andhra Pradesh	Every proposal received from the State Governments for seeking prior approval under Forest (Conservation) Act, 1980, is approved by the Union Government in two stages. Stage-I(in-principle) approval is given with some specific/general conditions and after complete compliance of the conditions stipulated in the Stage-I approval from the State Government, Stage-II(Final) approval is accorded.
		As far as this proposal is concerned Stage-I(in-principle) approval has been accorded on 20.09.2017.
2.	Diversion of 890.43 hectare of forest land in Kondapalli Block, in favour of APCRDA for development of Centers for Sports, Physical Trainings and Agri-tourism under Capital City Infrastructure Development Projects, Andhra Pradesh-reg.	The proposal was not approved since the State Government has not explored the possibilities for taking up the projects on non-forest land in the Capital Region.
3.	Diversion of 1625.53 ha of forest land in VenkatayapalemExtn 1 &Extn 8 Forest Block in Guntur Forest Division & District of Andhra Pradesh for development of Aerospace, Precision Engineering Innovation & Research and Green Mobility Park under capital city infrastructure projects in AP Capital Region in favour of Andhra Pradesh Capital Region Development Authority, Vijayawada, Andhra Pradesh.	The proposal was not approved since the State Government has not explored the possibilities for taking up the projects on non-forest land in the Capital Region.
4.	Diversion of 123.82 ha of forest land in Mothadaka Forest Block in Guntur Forest Division & District of Andhra Pradesh for setting up of Science City under capital city infrastructure projects in AP Capital Region in favour of Andhra Pradesh Capital Region Development Authority, Vijayawada, Andhra Pradesh.	State Government has been directed to submit the revised proposals minimising diversion of forest land and providing justification for such diversion.
5.	Diversion of 250.08 ha of forest land in Kondaveedu Forest Block in Guntur	

	Forest Division & District of Andhra Pradesh for development of Forest	
	Academy, IIF&CC, Head Quarters of APFD, APFDC, APPCB and NGC	
	under capital city infrastructure projects in AP Capital Region in favour of	
	Andhra Pradesh Capital Region Development Authority, Vijayawada,	
	Andhra Pradesh	
6.	Diversion of 371.80 ha of forest land in Karlapudi Forest Block in Guntur	
	Forest Division & District of Andhra Pradesh for development of E-5 Park	
	under capital city infrastructure projects in AP Capital Region in favour of	State Government has been directed to submit the
	Andhra Pradesh Capital Region Development Authority, Vijayawada,	revised proposalsminimising diversion of forest land
	Andhra Pradesh.	and providing justification for such diversion.
7.	Diversion of 434.85 ha of forest land in Kondaveedu Forest Block in Guntur	
	Forest Division & District of Andhra Pradesh for development of Integrated	
	Institutional Complex under capital city infrastructure projects in AP Capital	
	Region in favour of Andhra Pradesh Capital Region Development Authority,	
	Vijayawada, Andhra Pradesh	
8.	Diversion of 118.3 ha of forest land in Pedamaddur Forest Block in Guntur	
	Forest Division & District of Andhra Pradesh for development of Eco	
	Tourist Village under capital city infrastructure projects in AP Capital	
	Region in favour of Andhra Pradesh Capital Region Development Authority,	
	Vijayawada, Andhra Pradesh	
9.	Diversion of 150.84 ha of forest land in Kondavedu Forest Block in Guntur	
	Forest Division & District of Andhra Pradesh for establishment of	
	EcoTheme Park under capital city infrastructure projects in AP Capital	
	Region in favour of Andhra Pradesh Capital Region Development Authority,	
	Vijayawada, Andhra Pradesh.	
10.		
	Guntur Forest Division & District of Andhra Pradesh for development of Bio	
	Diversity Park under capital city infrastructure projects in AP Capital Region	
	in favour of Andhra Pradesh Capital Region Development Authority,	
	Vijayawada, Andhra Pradesh	